GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO.349 ANSWERED ON 08th DECEMBER, 2022

PEDESTRIAN SAFETY ON NATIONAL HIGHWAYS

349. SHRIMATI SUNITA DUGGAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any policy for pedestrian safety on National Highways and convenience of local population along NHs passing through rural areas in the country, if so, the details thereof and if not, the reasons therefor;
- (b) the funds utilised to construct foot over bridges and underpasses on NHs, State/UT-wise particularly in the State of Haryana;
- (c)whether any new foot over bridges and underpasses on NHs are proposed/under construction in the parliamentary constituency of Sirsa since the year 2019; and
- (d) if so, the details there of?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) Yes Sir. Construction and maintenance of National Highways is carried out as per relevant Indian Roads Congress (IRC) Codes/manuals, Ministry's guidelines, relevant international codes and good industry practices. Ministry is according high priority to road safety especially to the safety of pedestrians. IRC-103: 2022 captioned "Guidelines for

Pedestrians Facilities" stipulates various provisions of pedestrian facilities like raised footpaths, pedestrian guard rails, central median railings etc. IRC SP- 56: 2011 captioned "Guidelines for Steel Pedestrian Bridges" gives various guidelines on Steel Pedestrian foot over bridges. IRC 99: 2018 captioned "Guidelines for traffic calming measures in urban and rural areas" stipulates various traffic calming measures including raised pedestrian crossings, rumble strips etc. Apart from this, Ministry issues circulars on various safety aspects including pedestrian safety, for example, Ministry's circular dated 17-06-2015. These circulars and IRC codes are followed in the design and construction of National Highways based on the traffic levels within the available land and other constraints.

- (b) Foot over bridges & underpass are generally constructed as part of the Highway Development projects and are sanctioned in some cases as stand-alone foot over bridge projects & underpass. Funds for development of National Highways are allocated state-wise and not project wise. The details of foot over bridges & underpass sanctioned during the last two years and the current year, State/UT wise including those in the State of Haryana are at Annexure I.
- (c) & (d) Details of foot over bridges/under passes on National Highways proposed/under construction in the Parliamentary Constituency of Sirsa since 2019 are at Annexure II.

ANNEXURE -I

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 349 FOR 08.12.2022 ASKED BY SHRIMATI SUNITA DUGGAL "PEDESTRIAN SAFETY ON NATIONAL HIGHWAYS"

	FOBs		Underpasses	
State	Nos.	Amount Sanctioned (Rs Cr)	Nos.	Amount Sanctioned (Rs Cr)
Haryana	8	8.2	7	110
Rajasthan	-	-	1	28.67
Himachal Pradesh	1	1.32	-	-
Punjab	15	13.50	5	26
Tamilnadu	3	5.52	-	-
Telengana	5	17.36	1	21.16
Maharashtra	-	-	1	28.69
Madhya Pradesh	-	-	1	14.58

ANNEXURE -II ANNEXURE REFERRED IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 349 FOR 08.12.2022 ASKED BY SHRIMATI SUNITA DUGGAL "PEDESTRIAN SAFETY ON NATIONAL HIGHWAYS"

		FOBs proposed/under construction since 2019		Underpasses proposed/under construction since 2019	
S.No	Constituency	Nos.	Amount Sanctioned	Nos.	Amount Sanctioned Rs. In Cr.
1	Sirsa Constituency Haryana	Nil	Nil	5 no. on Hisar Dabawali section of NH-9, District Fatehbad: Kharakheri Village, Badopal Village, Dhangar Village, Hanspur Village, Dariyapur Village	93
